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be filed within a period of 3 weeks. Copy of the same may also be served on the Counsel appearing for the Respondent.

List this matter for further consideration on **27.05.2024**.

**CONTEMPT PETITION(IBC)/3/KOB/2024 IN IA(IBC)/206/KOB/2022 in  
CP(IB)/25/KOB/2021**

Learned Counsel, Ms. Anjaly Ann Joseph appears on behalf of all Respondents through virtual mode. Learned Counsel, Mr. Vinod P V appears on behalf of the Petitioner Bank/Financial Creditor and seeks time to file rejoinder. Time granted, let the rejoinder be filed within a period of 3 weeks. Copy of the same may also be served on the Counsel appearing for the Respondents.

List this matter for further consideration on **27.05.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**